

**Form III****Details of the relatives (Refer Section 2 (77) of the Companies Act, 2013 and Rules made there under) of main individual promoter behind the group**

S.No.	Name of the person*	Relationship with main individual promoter	Date of birth	Residential status as per FEMA	Father's name	PAN no.	DIN no.	Income tax circle to which the individual belongs to	Proposed shareholding in the bank	
									In Rs.	In %

\*(including previous names, if any)